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GOVERNMENT OF MIZORAM
DISASTER MANAGEMENT & REHABILITATION DEPARTMENT

Aizawl, the 23rd of October, 2020
ORDER

COVID-19 No Tolerance Fortnight chu 26.10.2020-09.11.2020 chhung hian kalpui tur a ni a, hei hi COVID-19 avanga khuahkhirhna siam te mipuiin nunphung thlak danglam khawpa an hman theih nan a ruahman a ni. Chutih rualin, COVID-19 chungchanga himna lam inzirtirna – **Jan Andolan Campaign** kalpui mek a nih avangin, he hun chhung hian mipui zirtirna tam thei ang ber kalpui tur a ni.

Chutih lai mekin, COVID-19 kai hmuhchhuah thar zingah kai chhan leh kaina tur awm hriat chian loh an pun tak zel avangin ‘Community Spread (khawtlanga hri darh)’ hi a awm tan tawha ngaih a ni. He ‘Community Spread’ hi dan chah a nih theih nan ni 15 (sawm leh panga) chhung ‘**COVID-19 No Tolerance Fortnight**’ hman tur a ni a, hemi hun chhung hian Sawrkarin dan a siam, The Mizoram (Containment and Prevention of the Spread of COVID-19) Act, 2020 in mipui te zawm tura a tih te leh Sawrkar thupek dangte khauh taka kenkawh tur a ni.

Chuvangin, a hnuiaia tarlan khuahkhirhna te hi Unlock 4.0 Order dated 30.09.2020 chu siamremin, he hun chhung hian hman a ni ang.

‘COVID-19 No Tolerance Fortnight’ hian 26.10.2020 atanga 09.11.2020 thleng a awh dawn avangin Unlock 4.0 Order dated 30.09.2020-in inkaihhruaina dang a siam te pawh ni 09.11.2020 thleng hman chhunzawm a ni ang.

1. **Clause C(1)** chu a hnuiaia tarlan ang hian tihdanglam a ni.

‘Head of Department/Head of Office ten thawktu 70% chu a inchhawkin office an kal tir ang. Thawktu 30%, kum lama la naupang deuh leh hrisel zawk te chu ‘**COVID-19 No Tolerance Fortnight**’ chhunga DDMA te tha tichak turin mahni district-a Deputy Commisioner theuhvah ‘**COVID-19 Executive Duty**’ atana hman turin an hming list leh nihna kimchang an thehlut anga, anni hian anmahni office-a kal lovin ‘**COVID-19 Executive Duty**’ hna hemi hunchhung hian an thawk ang. Thawktu zinga kum lama upa, natna benvawn nei, naupai, adt. te chuan in lam atangin hna an thawk ang.

Tin, Head of Department/Head of Office ten COVID-19 laka inzirtirna – mask vuah, inkarhlat taka awm (social distancing), kut silfai/tih thianghlim ngun, etc. chungchang tarlanna poster/banner tam thei ang ber an office hmunhma ah mipui vantlang inzirtina atan an kalpui ang.’

2. **Clause F(1)** chu a hnuiaia tarlan ang hian tihdanglam a ni.

‘School, college leh educational/coaching institute te chuan online hmang chauhin zirtirna an kalpui tur a ni. Zirtirtute rawn tura school kal pawh khap a ni.

Tin, he hpta hnulama zirna in hawn chungchang chu State Disaster Management Authority, Mizoram in School Education Department leh Health & Family Welfare Department thurawn a zirin a ngaihtuah chauh ang.'

3. **Clause F(5)** chu a hnuaia tarlan ang hian tihdanglam a ni:

'Games & sports tournament huaihawt khap a ni a, games & sports practice-na hmun – indoor-ah chuan mi 10 leh outdoor-ah mi 25 aia tam awmkhawm phal a ni lo.'

4. **Clause F(6)** hnuaia hawn phal loh te zingah **picnic spot** belh a ni.

5. **Clause F(7)** chu a hnuaia tarlan ang hian tihdanglam a ni.

Mitthi vuina leh inneihna (man hlan/inneih inkhawm leh reception) ah te chuan mi 35 (sawmthum panga) chin punkhawm phal a ni. Lungphun, anniversary, pawl thila kalkhawmna, book release adt. ah te chuan mi 20 (sawmhnih) aia tam punkhawm khap a ni. Heng hmuna tel te chhinchhiahna kimchang (hming, address, phone number leh kal hun te) ziahna bu register chu a huaihawttu ten an vawng tur a ni.

Hei hian Disaster Management & Rehabilitation Department in phalna alo pek tawh te a huam lovang a, amaherawhchu, District Disaster Management Authority ten phalna neia hunpui an hmanna hmunah te 'No Tolerance Fortnight' hi khauh takin an kengkawh thung ang. Dan bawhchhiatna a awm chuan ngaihhnathiamna awm lovin hremna lekkawh tur a ni.

6. **Clause H(2)** hnuaia hawn phal te zing atangin **gym** paih a ni.

7. **Section II: 'Aizawl Municipal Area Bika Lirthei Veivah dan tur'** ah a hnuaia tarlan hi belh a ni:

"COVID-19 No Tolerance Fortnight" chhung hian Superintendent of Police (Traffic), Aizawl in 'Traffic No Tolerance Drive' a kalpui bawk ang.

8. **Section V: Hremna Dan** tih chu "**Thupek Kenkawh leh Hremna Dan**" tia thlak a ni a, a hnuaia tarlan hi belh a ni bawk.

'He thupek hi mipui vantlangin an zawm that leh that loh endik kawng ah Disaster Management Act, 2005 in thuneihna a pek DDMA leh The Mizoram (Containment & Prevention of the spread of COVID-19), Act 2020 in thuneihna a pek - Chairman/Vice Chairman/Member Secretary, State Level Task Force, Chairman/Vice Chairman/Member Secretary, District Level Task Force, Executive Magistrates, Police Officer Constable chin chunglam, Chairman/Vice Chairman/Member Secretary, LLTF/VLTF te leh a bika Sawrkar hnathawk 'COVID-19 Executive Duty' atana ruat ten khauh taka kengkawhin an endik thin ang.'

Sd/- LALNUNMAWIA CHUAUNGO
Chief Secretary, Mizoram & Chairman,
State Executive Committee
State Disaster Management Authority, Mizoram

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M. Umar - 23 Oct 2020

(Dr. MALSAWMTLUANGA FANCHUN)

Under Secretary to the Govt. of Mizoram

Disaster Management & Rehabilitation Department